

GOVERNMENT OF INDIA  
MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING  
DEPARTMENT OF FISHERIES

**LOK SABHA**  
UNSTARRED QUESTION No.630

TO BE ANSWERED ON 25<sup>TH</sup> JUNE, 2019

**FISHING PERMIT TO FOREIGN SHIPS IN INDIAN WATERS**

**630. PROF. SAUGATA ROY:**

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING  
मात्स्यिकी, पशुपालन और डेयरी मंत्री be pleased to state:

- a) whether the Government will reconsider the existing policy of permitting fishing by huge foreign ships off the Indian Coast to help local fishermen;
- b) if so, the details thereof;
- c) whether the Government assessed the serious impact of foreign ships fishing within Indian territory and consequent unemployment of Indian fishermen , if so, the details thereof;
- d) whether various fishermen associations raised objections in this regard; and
- e) if so, the details thereof and the steps taken to redress their grievances?

**ANSWER**

**THE MINISTER OF STATE FOR FISHERIES, ANIMAL HUSBANDRY AND DAIRYING:**

**(SHRI PRATAP CHANDRA SARANGI)**

- (a) & (b). There is no policy exists in the Department of Fisheries, Government of India for permitting fishing by huge foreign ships off the Indian Coast.
- (c) , (d) & (e) Doesn't arise.